

ANNEXURE B - LEGAL PERSON/ENTITY DETAIL SHEET FOR AN INTERMEDIARY
LEGAL PERSON/ENTITY **B**

Use separate annexure for each legal person/entity. Kindly fill in CAPITAL.

1. Name of intermediary			
2. SEBI registration number			
3. Annexure enclosed with	Cash Transaction Report	Counterfeit Currency Report	
	Suspicious Transaction Report	(Tick ✓ as applicable)	
4. Name of legal person/entity			
5. Client code/number	(If allotted)		
6. Nature of business			
7. Date of incorporation	D D M M Y Y Y Y		
8. Type of Constitution	Sole proprietorship	Firm	HUF
	Corporate	Trust	FI
	Mutual Fund	Bank	Society
	NBFC	FII	OCB
	Other (Specify)		
9. Registration number	(Number mentioned in the deed/document)		
10. Registering Authority	(Authority registering the deed/document)		
11. Place of Registration	(Place where the document was registered)		
12. PAN			
Communication address			
13. No., Building			
14. Street/Road			
15. Locality			
16. City/Town, District			
17. State, Country			
18. Pin code	19. Tel (with STD code)		
20. Fax (with STD code)	21. E-mail		
22. List of directors /partners / members and other related persons			
	Name of Individual/Legal Person/Entity	Client code/number	Relation Annexure
22.1			
22.2			
22.3			
Mention B for Authorised Signatory, C for Director/member etc. , D for Introducer. E for Guarantor, Z for others.			
Mention A for Individuals, B for Legal Person/ Entity			
Mention appropriate Annexure number			
Tick ✓ to confirm			
DO NOT FILL. FOR FIU-IND USE ONLY.			INB